COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NOS. 91, 92 & 93 OF 2016

Dated: 18th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

BSES Rajdhani Power Ltd. & Anr. Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur,

Mr. Vishal Anand Mr. Rahul Kinra

Mr. Ashutosh Kr. Srivastava

Counsel for the Respondent(s) : Mr. Nikhil Nayyar

Mr. Divyanshu Rao for R-1

Mr. Anand K.Ganesan

Ms. Swapna Seshadri for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>03.07.2017.</u>

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai) Chairperson